

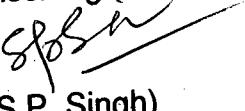
CCP No. 69/08

12.9.2011

For Applicant: Sri A. Moin
For Respondents: Sri Bhupendra Mishra for Sri Arvind Kumar

Sri A. Moin, learned counsel for the applicant submits that this Contempt petition has become infructuous because the matter decided in the O.A. has been relegated to this Tribunal by Hon'ble High Court.

In view of the above, this CCP stands disposed of. Notices are discharged.


(S.P. Singh)
M(A)


(Justice Alok K Singh)
M(J)

Girish/-

or
copy to
Sri A. Moin
dated 12-9-11
Bhupendra
8-9-11